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**NATIONAL COMPANY LAW TRIBUNAL**  
**KOLKATA BENCH**  
**KOLKATA**

C.P.No.35/1993

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh**  
**Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>th</sup> December 2017, 10.30 A.M**

Name of the Company	Pradip Kumar Sengupta & Ors.- Versus-Titan Engineering Co. Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PRADIP KUMAR SENGUPTA Petitioner no. 1 (in person) Petitioners nos 1 to 3 18.12.2017

2. Mr. Chayan Gupta  
 3. Mr. Ratan Das  
 4. Mr. Niladri Basuverjee } Advocates for Respondent 18/12/2017

**ORDER**

Mr. Pradip Kumar Sengupta, Petitioner no. 1 in person and the respondents are present.

List it on 20/02/2018.

Sd  
 (Jinan K.R.)  
 Member (J)

Sd  
 (V.P.Singh)  
 Member (J)